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C.A.No. 6041 OF 1998  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R  
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ITEM NO.101 COURT NO.6 SECTION-IV  
( PH )

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6041/1998

Jaswant Singh .. Appellant (s)

Vs.

Punjab Poultry Field Staff Assn. .. Respondent(s)  
& Ors.

DATE : 8.11.2001 : This/These matter (s) was/were  
called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s) : Mr. P.P. Rao, Sr. Adv.  
Mr. Anant V. Palli, Adv.  
Mr. Atul Sharma, Adv.  
Mrs. Rekha Palli, Adv.

For Respondent (s) : Mr. Balbir Singh Gupta, Adv.  
rr 1 & 2 Mr. J.N. Gupta, Adv.

rr 3 & 4 Mr. Lokesh Kumar, Adv.  
Mr. Rajeev Sharma, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

Mr. P.P. Rao, learned Senior Advocate resumed arguments at 10.40. a.m. and concluded at 11.05 and Thereafter, Mr. Balbir Singh Gupta, learned Advocate started arguments and concluded at 11.20 a.m. Thereafter, Mr. Lokesh Kumar, learned Advocate addressed the Court and concluded his arguments at 11.40 a.m. Arguments concluded. Judgment reserved.

.SP1

Charanjit

(Om Prakash )  
Court Master